

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 129(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016**

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1.	JATIN MONGIA,	ADV.	PETITIONER	<i>Jatin</i>
2.	RAINISH CHADHA	DIRECTOR	PETITIONER	<i>R. Chadha</i>
1.	Saurabh kalia,	Adv	} Respondent	<u>Amish</u>
2.	Aishwarya Mishra "	"		

ORDER

Arguments in CAs 185 and 186 have been addressed by the
Learned Counsel. Citations and synopsis be filed within one week.

To come up for consideration on 27.09.2016.

Sd/-
(Ina Malhotra)
Member (Judicial)
Sd/-
(R. Varadharajan)
Member (Judicial)